

**GOVERNMENT OF INDIA  
WATER RESOURCES  
LOK SABHA**

UNSTARRED QUESTION NO:153  
ANSWERED ON:21.07.2003  
APPOINTMENT ON COMPASSIONATE GROUNDS  
RAVINDRA KUMAR PANDEY

**Will the Minister of WATER RESOURCES be pleased to state:**

- (a) whether the Government have fixed quota for appointment on compassionate grounds for dependants of deceased employees;
- (b) if so, the details thereof;
- (c) the number of such appointments made during the last three years and the current year, year-wise;
- (d) the number of appointments lying pending/under consideration/rejected during the said period; and
- (e) the reasons for not considering all the cases of appointment on compassionate grounds?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRIMATI BIJOYA CHAKRAVARTY)

- (a) to (e) The information is being collected and will be laid on the Table of the House.